



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,23rd November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[THIS BENCH WILL SIT AT 10:30 AM]

**RESPECTIVE DIVISION BENCH-I, DIVISION
BENCH-II AND SINGLE BENCH OF HONOURABLE
MR. JUSTICE M.R. PATHAK WILL SIT AFTER
RISING OF THIS BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	PIL(Suo Moto)/3/2021 FIXED	XXXX Versus THE ADVOCATE GENERAL, ASSAM AND ANR.	SC, GHC	MR. R K D CHOUDHURY, A.S.G.I. ADVOCATE GENERAL, ASSAM AG, MIZORAM AG, NAGALAND AG, ARUNACHAL PRADESH PRESIDENT G.H.C BAR ASSO.
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LEAVE NOTE OF ADVOCATES FOR 23/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. A DAS	13-11-2021	To	30-11-2021
9)	MR. N SHARMA	15-11-2021	To	25-11-2021
10)	MR. J SARMAH	15-11-2021	To	27-11-2021
11)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
12)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
13)	MR. A SATTAR	24-11-2021	To	30-11-2021
14)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021

15)	MR B ACHARYYA	16-11-2021	To	10-12-2021
16)	MR S SARMA	15-11-2021	To	03-12-2021
17)	MR A GOENKA	15-11-2021	To	26-11-2021
18)	MR. N DHAR	22-11-2021	To	22-12-2021
19)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
20)	MR R GOENKA	22-11-2021	To	26-11-2021
21)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
22)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
23)	MR. P TELI	22-11-2021	To	24-11-2021
24)	MR A KALITA	22-11-2021	To	05-12-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
DIVISION BENCH-I), ALONG WITH THE FOLLOWING
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 22-11-2021 TO 26-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL SIT AFTER RISING OF THE
LARGER BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5711/2021 FIXED	M/S WARREN TEA LIMITED Versus THE UNION OF INDIA AND 2 ORS	MR. R K JOSHI MR. S AGARWAL	ASSTT.S.G.I. SC, INCOME TAX
ADMISSION				
2	WA/361/2019 FIXED	SRI NITYANANDA SARKAR AND 69 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. H K DAS MR. U PATHAK MR. D J DAS	MR. B CHOUDHURY SC, EDU SC, BTC SC, FINANCE
3	WA/290/2021 FIXED (AMONGST THE FIVE CASES TOP IN THE LIST)	ANANDA DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR. J PATOWARY MISS. R R KAKATI MR D K ROY MS. I KAKATI	SC, AG SC, HEALTH
4	WP(C)/8878/2019 FIXED	UNION OF INDIA AND 3 ORS. Versus BIJAY SINGH AND 12 ORS.	MR. S C KEYAL ASSTT.S.G.I.	MR. A AHMED MS. D GOSWAMI MS. A THEYO
WITH				
5	WP(C)/8935/2019	UNION OF INDIA AND 3 ORS. Versus HONCHAI KONYAK AND 7 ORS.	MR. S C KEYAL ASSTT.S.G.I.	MR. A AHMED (R1-R5) MS. D GOSWAMI (R1-R5) MS. A THEYO (R1-R5)
6	WA/24/2020 FIXED	MD. JOYNAL ABEDIN Versus THE STATE OF ASSAM AND 3 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	GA, ASSAM
WITH				
7	WA/316/2019	MARKAZUL MA ARIF Versus THE STATE OF ASSAM AND 4 ORS	MR. B C DAS MR D N BHATTACHARYYA	GA, ASSAM SC. REVENUE

8	WITH WA/338/2019	MARKAZUL MAARIF, Versus THE STATE OF ASSAM AND 4 ORS,	MR. B C DAS MR D N BHATTACHARYYA	GA, ASSAM SC, REVENUE
9	WA/197/2020 FIXED	PURNENDU SEKHAR DEBNATH Versus THE STATE OF ASSAM AND 6 ORS.	MR. N DHAR MS. S DASGUPTA	SC, SEC. EDU. MR. A K DUTTA (R7) MR. I H SAIKIA (R7) MR. S K GHOSH MR. B PURKAYASTHA (R7) MR A B DEY (R7) MS F AHMED SC, N C T E SC, ASSAM UNIVERSITY
10	WITH WP(C)/3214/2019	SWAPAN KUMAR SINGHA Versus THE STATE OF ASSAM AND 7 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, HIGHER EDU MRS. P BARMAN (BORKAKOTI) (R8) MRS. P GOSWAMI MRS N SAIKIA MS S CHANGKAKOTI (R8) MR. A K DUTTA (R6) MS. L BORGHAIN MR. N.H. BORBHUIYA(R-5)(SC, N C T E)
	WITH I.A.(Civil)/3045/2019 in WP(C)/3214/2019	SWAPAN KUMAR SINGHA Versus THE STATE OF ASSAM AND 7 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	SC, SEC. EDU. MR. I ALAM SC, N C T E
11	WITH WA/191/2020 CAVT. NO. 07652/020,	SWAPAN KUMAR SINGHA Versus SUPARNA SINGHA AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, SEC. EDU. MRS N SAIKIA MS. L BORGHAIN SC, N C T E FOR CAVEATOR
12	WITH WP(C)/4603/2020 CAVT. NO. 06352/020,	SUPARNA SINHA Versus THE STATE OF ASSAM AND 2 ORS	MS. ARUNDHATI BORA MRS N SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	SC, SEC. EDU. MR. I H SAIKIA FOR CAVEATOR
13	WITH Cont.Cas(C)/15/2021	SWAPAN KUMAR SINGHA Versus SUPARNA SINHA AND ANR	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MRS. P GOSWAMI MS N SAIKIA MR D K ROY (r-2)
14	C.Ex.App./6/2021 FIXED	CHAMONG TEA CO. LTD Versus COMMISSIONER OF CENTRAL EXCISE	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, CENTRAL EXCISE CUSTOMS
15	WA/78/2021 FIXED	DAMAYANTI BORO AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SR GA,ASSAM SC, REVENUE
	WITH I.A.(Civil)/521/2021 in WA/78/2021	DAMAYANTI BORO AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SR, GA, ASSAM SC, REVENUE
16	WA/128/2021 FIXED	MANOJ KUMAR ROY AND 15 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM
17	WA/228/2021 FIXED	SAILENDRA BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MR R P SHARMA MS S P CHETRY	SC, SEC. EDU. SC, FINANCE
18	WA/237/2021 FIXED	MD. RAFIUL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. M K BORAH	GA, ASSAM
19	WA/240/2021 FIXED	HUSSAIN AHMED LASKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	MR. N DHAR MS. S DASGUPTA SC, HEALTH FOR CAVEATOR

20	WA/251/2021 FIXED	PRADIP DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. M U MAHMUD MS M BEGUM MR S H MAHMUD	SC, WATER RESOURCE
21	WA/268/2021 FIXED	DUSU TACHO Versus MONYA RIBA (HAGE) AND 2 ORS.	MR. P J SAIKIA MR. K BORUAH MS M NIROLA	MR. N C DAS (R-1) MS. M DEVI (R-1) MR. A DAS (R-1) GA, AP
	WITH I.A.(Civil)/1776/2021 in WA/268/2021	DUSU TACHO Versus MONYA RIBA (HAGE) AND ORS.	MR. P J SAIKIA MR. K BORUAH MS M NIROLA	GA, AP
22	WA/302/2021 FIXED	LATE DILIP KUMAR DUTTA REPRESENTED BY SMTI ANJALI DUTTA AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	MS. D S NEOG
23	WA/314/2021 FIXED	SHAHUD AHMED BARLASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR F Z MAZUMDER	SC, SEC. EDU. GA, ASSAM
ORDERS				
24	WA/191/2017 FIXED	COMMISSIONER OF EXCISE OFFICE COMMITTEE and ANR Versus SRI BISHNU DEO ROY and 6 ORS	MR.I CHOUDHURY MR.N J KHATANIAR MR.B GOGOI MR.M K DAS MR.A DEKA	MR.B D DASSr.Adv.R-1 MR.S C BISWAS(R-1) MS.U NANDA(R-1) MS.R DEKA(R-1) SC, EXCISE DEPTT.
25	WA/194/2018 FIXED	MD ARSHAD HUSSAIN AND 9 ORS Versus THE STATE OF ASSAM AND 13 ORS	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MR. A R TALUKDAR MR. A M BARBHUIYA MR A CHAKRABORTY MS A BEGUM	SC, SEC. EDU. SC, SEC. EDU. MR H R A CHOUDHURY (R-6 to 14) MR. T U LASKAR (R6-R14) MR. N DHAR (R6-R14) MR F U BARBHUIYA (R-6 to 14) MS. U BARUAH (R6-R14) MS S DAS (R-6 to 14) MR S A BARBHUIYA (R6-R14) MR. J M SULAIMAN (R-6 to 14)
26	WITH I.A.(Civil)/3054/2019 in WA/195/2018 (D/O)	MD ARSHAD HUSSAIN AND 9 ORS Versus THE STATE OF ASSAM AND 13 ORS	MR. A M BARBHUIYA MS A BEGUM MS. M MEDHI MR. J N ISLAM MR F H LASKAR (2)	SC, ELEM. EDU SC, ELEM. EDU
27	WITH I.A.(Civil)/3055/2019 in WA/195/2018 (D/O)	MD ARSHAD HUSSAIN AND 9 ORS Versus THE STATE OF ASSAM AND 13 ORS	MR. A M BARBHUIYA MS A BEGUM MS. M MEDHI MR. J N ISLAM MR F H LASKAR (2)	SC, SEC. EDU. SC, SEC. EDU.
28	WA/78/2019 FIXED	SHRI SARTAM CHADO MARU Versus THE STATE OF ARUNACHAL PRADESH AND 6 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG	MR. B BARUAH GA, AP MR. R SAIKIA
29	I.A.(Civil)/1049/2019 FIXED in WA/6958/2018	KREMILLA SANGMA AND ANR Versus GELWINDO MARAK AND 7 ORS	MR. S KALITA MR G SAHU	SC, ELEM. EDU MR. M DUTTA MR. N UDDIN MR. K DAS MR. M ISLAM
	WITH WA/6958/2018 (Filing Number)	KREMILLA SANGMA AND ANR Versus GELWINDO MARAK AND 7 ORS		
30	I.A.(Civil)/4198/2019 FIXED, WITH WA/147/2019 (D/O), WA/147/2017 (D/O) in WA/147/2019	SMTI MADHUMITA MUKHERJEE Versus THE STATE OF ASSAM AND 3 ORS	MR. A C SARMA MRS. M BARMAN MR. D K SHARMA MR G BHARADWAJ	SC, SEC. EDU.

	WITH I.A.(Civil)/4199/2019	SMTI MADHUMITA MUKHERJEE Versus THE STATE OF ASSAM AND 3 ORS	MR. A C SARMA MRS. M BARMAN MR. D K SHARMA MR G BHARADWAJ	SC, SEC. EDU.
31	I.A.(Civil)/1067/2020 FIXED in WA/4398/2020 WITH WA/4398/2020 (Filing Number)	THE UNION OF INDIA AND 4 ORS Versus SRI JAPHED DHAN AND 18 ORS	MRS. R BORAH SC, RAILWAY	
32	WP(C)/4044/2020 FIXED	THE UNION OF INDIA AND 4 ORS Versus SRI JAPHED DHAN AND 18 ORS	MR. S C KEYAL MR. R K D CHOUDHURY	
33	WA/154/2021 FIXED WITH I.A.(Civil)/1109/2021 in WA/154/2021 WITH I.A.(Civil)/1110/2021 in WA/154/2021	SIKKIM-MANIPAL UNIVERSITY (SMU) Versus UNION OF INDIA AND ORS	MR. M DAS MR HEMLALL MANGAR MR TASHI R BARFUNGPA	DR DOMA T. BHUTIA MR SUJAN SUNWAR MR H.G. BHUTIA MS M.D. TAMANG
		SIKKIM-MANIPAL UNIVERSITY (SMU) Versus UNION OF INDIA AND ORS	MR HEMLALL MANGAR MR TASHI R BARFUNGPA	DR DOMA T. BHUTIA MR SUJAN SUNWAR MR H.G. BHUTIA MS M.D. TAMANG
		SIKKIM-MANIPAL UNIVERSITY (SMU) Versus UNION OF INDIA AND ORS	MR HEMLALL MANGAR MR TASHI R BARFUNGPA	DR DOMA T. BHUTIA MR SUJAN SUNWAR MR H.G. BHUTIA MS M.D. TAMANG
34	WA/239/2021 FIXED	THE GENERAL MANAGER (CONS) AND ANR. Versus M/S. AR-ALLIED SUBHADRA (JV) AND 6 ORS.	MR G GOSWAMI	MR. R HUSSAIN (R-3,4) MRS. S ROY (R-3,4) MR. A A AHMED (R-3,4)
35	WA/264/2021 FIXED	ATUL CHANDRA ROY Versus THE REGISTRAR GENERAL, GAUHATI HIGH COURT AND 4 ORS.	MR. S BANIK MR. S K ROY MS P M SARMA	GA, ASSAM MR. I H SAIKIA (R-5) MR. K KALITA (R-5) MS L HMAR (R-5) SC, GHC
36	I.A.(Civil)/862/2021 FIXED in WA/3485/2021 WITH WA/3485/2021 (Filing Number) WITH I.A.(Civil)/3488/2021 (Filing Number)	TAGER CHADER AND 93 ORS. Versus THE STATE OF ARUNACHAL PRADESH AND 13 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. D J DAS	GA, AP
		TAGER CHADER AND 93 ORS. Versus THE STATE OF ARUNACHAL PRADESH AND 13 ORS. B	MR. U K NAIR	
		TAGER CHADER AND 93 ORS. Versus THE STATE OF ARUNACHAL PRADESH AND 13 ORS. B	MR. U K NAIR	
37	I.A.(Civil)/1764/2021 FIXED, WITH WA/131/2021 (D/O), Review.Pet./84/2021 (D/O) in Review.Pet./84/2021	THE AIRPORT AUTHORITY OF INDIA AND 3 ORS. Versus SHRI ANUP KUMAR DAS	SWATI. B. BARUAH (TG)	
HEARING				
38	WP(C)/7886/2015 FIXED	UMESH TAMULI and 176 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS.B CHOUDHURY MS.H DEKA MS.P DUTTA	GA, ASSAM MR.A DAS(R-4) MR.S R RABHAR-4 MR.C CHOUDHURY AG, ASSAM
39	WP(C)/838/2018 FIXED	MRINMOY SAIKIA AND 72 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS G BORA MR. M BHAGAWATI	GA, ASSAM

40	WA/31/2019 FIXED, CAVT.NO./92/2019	JAHURUL ISLAM LASKAR AND 7 ORS Versus BAKTAR HUSSAIN AND 5 ORS	MR H R A CHOUDHURY (A1) MR. B SAHARIA MR. A M BARBHUIYA MS. S F MAITAI MS. M MEDHI MS. A AHMED (A1)	SC, CO OP MR. B SAHARIA MR. J N ISLAM MR. JUNM LASKAR (R6) MR. JALALUDDIN NUR MOHAMMAD LASKAR (R-6)
WITH				
41	WA/33/2019	BAKTAR HUSSAIN Versus THE STATE OF ASSAM AND 12 ORS	MR. B SAHARIA MR M J QUADIR MR. K MIRA	SC, CO OP MR. JUNM LASKAR (R5) MR. A M BARBHUIYA MR. J N ISLAM FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 23/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
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22)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
23)	MR. P TELI	22-11-2021	To	24-11-2021
24)	MR A KALITA	22-11-2021	To	05-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
DIVISION BENCH-II), ALONG WITH THE FOLLOWING
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 22-11-2021 TO 26-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL SIT AFTER RISING OF THE
LARGER BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/5767/2020 B/O, WITH LCR	HARISHUDDIN Versus UNION OF INDIA AND 7 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MR. T K DEY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<u>ORDERS</u>				
2	WP(C)(Suo Moto)/2/2019 FIXED, WITH LCR	X X X X Versus IN RE - SMT. SAYA RANI DEBNATH	MR. U K NAIR, SC, GHC	
3	WITH Review.Pet./50/2019	SMTI. BELA RANI DEVI @ DEBNATH Versus UNION OF INDIA AND 3 ORS.	MR. M CHANDA MS. S NATH MR. H DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
4	PIL/72/2020 FIXED	MIRA BORTHAKUR GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BORTHAKUR MS. P BORAH	SC, A S E C SC, GDD SC, GMC
5	WITH PIL/81/2020	PARTHA KUMAR NATH Versus THE STATE OF ASSAM AND 2 ORS	MS. P ADHIKARI MR H I CHOUDHURY MR. P N GOSWAMI G UDDIN MR. K P PATHAK MR. D GOGOI	GA, ASSAM SC, ASEC

6	WITH WA/93/2020	SHYAMALI ROY AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K P PATHAK MR. H I CHOUDHURY	GA, ASSAM MR. N BORAH SC, ELECTION COMMISSION.
7	WITH PIL/21/2021	PARTHA KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS	MS. P ADHIKARI MR H I CHOUDHURY MR. K P PATHAK	SC, EC GA, ASSAM
8	PIL(Suo Moto)/4/2021 FIXED	XXX Versus IN RE- THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM AND 3 ORS		GA, ASSAM SC, HEALTH AND F W
9	WITH PIL/33/2021	ASIF IQBAL Versus THE STATE OF ASSAM AND 3 ORS. F	MR. S ISLAM MR A HAWARI	GA, ASSAM SC, HEALTH
10	PIL/12/2021 FIXED	CITIZEN FOR JUSTICE AND PEACE Versus THE UNION OF INDIA AND 5 ORS	MS N NATH MR. M DUTTA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, LEGAL AID SC, GHC
11	PIL/31/2021 FIXED	ADVOCATES ASSOCIATION FOR INDIGENOUS RIGHTS OF ASSAMESE AND ONE OTHER Versus THE STATE OF ASSAM AND 5 ORS	MR K K MAHANTA MR. K R BOROOAH M R Sharma	GA, ASSAM SC, HEALTH AND F W SC, REVENUE SC, NRHM
12	PIL/40/2021 FIXED	PRADIP BARUAH Versus UNION OF INDIA AND 9 ORS	MR. P N CHOUDHURY MRS. H SARMAH MR. D KONWAR	GA, ASSAM MR. V RAJKHOWA MR D GOGOI ASSTT.S.G.I. SC, FOREST SC, PCB SR. SC, APGCL SC, GMC
	WITH I.A.(Civil)/1169/2021 in PIL/40/2021	PRADIP BARUAH Versus UNION OF INDIA AND 9 ORS.	MR. P N CHOUDHURY MRS. H SARMAH	GA, ASSAM ASSTT.S.G.I. SC, GMC SR. SC, APGCL SC, PCB SC, FOREST
13	WITH PIL(Suo Moto)/3/2017	X X X X Versus IN RE- STATE OF ASSAM and 10 ORS.	MR.S S DEY SC, GHC	MR K P PATHAK MR. R K D CHOUDHURY GA, ASSAM GA, ASSAM MR. T C CHUTIA (R-1 TO 4) FOREST DEPTT. MR H K DAS MR. D SAIKIA MS. M BHATTACHARYYA (R-5 to 8) SC, GHC SC, GMC SC, FOREST SC, REVENUE
14	I.A.(Civil)/1602/2021 FIXED in WA/201/2020 WITH WA/201/2020	SHRI MUKTI DAS Versus THE STATE OF ASSAM AND 7 ORS SHRI MUKTI DAS Versus THE STATE OF ASSAM AND 6 ORS	MS N BEGUM MR. K M MAHANTA MR K K MAHANTA MS N BEGUM MR. B DEKA MR. K M MAHANTA	SC, SEC. EDU. MR. U K NAIR MR. R MAJUMDAR MR. S K DAS (R-7) MR. U SARMA MR R KARIM MR D BARMAN MR D BARMAN

WITH
I.A.(Civil)/1170/2021
in WA/201/2020

SHRI MUKTI DAS
Versus
THE STATE OF ASSAM AND 6 ORS.

MR K K MAHANTA
MS N BEGUM
MR. B DEKA
MR. K M MAHANTA

MR. S K DAS (R-7)
MR. U SARMA
MR R KARIM (R-7)
MR R KARIM (R-7)
MR D BARMAN (R-7)
MR D BARMAN (R-7)

HEARING

15	WP(C)/7229/2017 WITH LCR, FIXED	BABLU PAUL @ SUJIT PAUL Versus THE UNION OF INDIA and 4 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/1114/2019 FIXED, WITH LCR	SADDAM HUSSAIN Versus THE UNION OF INDIA AND 7 ORS.	MR H R A CHOUDHURY MR S HOQUE	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
17	WP(C)/5026/2019 FIXED, WITH LCR	MATLIB ALI @ MATLEBUDDIN @ MATLEB Versus THE UNION OF INDIA AND 5 ORS.	MR. S H RAHMAN MR J ABEDIN MR. D A KAIYUM MR. D A KAIYUM MR E HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
18	WP(C)/2780/2021 FIXED, WITH LCR	MD. ABDUL MANNAN @ ABDUL MANNAN TALUKDAR @ ABDUL MANAN Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A M AHMED MR. J M SULAIMAN	SC, NRC MR. P C DEY (R-7) ASSTT.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 23/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
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12)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
13)	MR. A SATTAR	24-11-2021	To	30-11-2021
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19)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
20)	MR R GOENKA	22-11-2021	To	26-11-2021
21)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
22)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
23)	MR. P TELI	22-11-2021	To	24-11-2021
24)	MR A KALITA	22-11-2021	To	05-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday, 23rd November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021 (RELATING TO CIVIL BENCH-IV, FROM ITEM NO.1 TO 61), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 22-11-2021 TO 26-11-2021, ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL SIT AFTER RISING OF THE LARGER BENCH

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3316/2021 FIXED	NAREN DAS AND 117 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA	GA, ASSAM SC, REVENUE
2	WP(C)/4037/2021 FIXED	DIBRUGARH FISHERY CO OPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MS. S DEVI MR J MAHANTA	GA, ASSAM SC, M A C
	WITH I.A.(Civil)/1623/2021 in WP(C)/4037/2021	DIBRUGARH FISHERY CO OPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MR. J MAHANTA	GA, ASSAM SC, M A C
3	WP(C)/4424/2021 FIXED	MAJEDUL ISLAM AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, CO OP GA, ASSAM
4	WP(C)/4475/2021 FIXED	BARAPUJIA SAMABAI SAMITY LTD AND 27 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR B KAUSHIK MR. K KALITA MR H KALITA	GA, ASSAM
	WITH WP(C)/4268/2021	BARALIMARI S S LTD AND 20 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR B KAUSHIK L SANGTAM MR H KALITA	GA, ASSAM
	WITH WP(C)/4619/2021	CHAPAI SAMABAYA SAMITEE LTD. AND 16 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. K KALITA MR H KALITA	GA, ASSAM

7	WP(C)/4505/2021 FIXED	SRIMANTA SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MR. F A HASSAN MR. N ALI	SC. IRRIGATION MR. R BARPUJARI SC, FINANCE (R 6)
8	WP(C)/4597/2021 FIXED	M/S MAGNUM ENTERPRISES Versus THE STATE OF ASSAM AND 6 ORS	MR G J SAIKIA MR. M BISWAS MR. K PRASAD MS M DAS	SC, AGRI. DEPARTMENT
9	WP(C)/4947/2021 FIXED	MD. KHALED AHMED BARBHUIYA AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, PNRD GA, ASSAM
10	WP(C)/5036/2021 FIXED	MD. JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR A ALI MS. M KHATUN MS D DEORI	SC, PNRD GA, ASSAM
11	WP(C)/5046/2021 FIXED	BABU RAM BRAHMA Versus THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	SC, PWD SC, BTC
12	WP(C)/5116/2021 FIXED	BILEN BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	SC, PNRD SC, BTC
13	WP(C)/5463/2021 FIXED, WITH WP(C) 3010/2021 (D/O)	PARTHA PROTIM BORA Versus THE STATE OF ASSAM AND 5 ORS	MR F U BARBHUIYA MS S DAS	SC, FOREST
14	WP(C)/5954/2021 FIXED	VALERIUS EKKA AND 36 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. M SARANIA MD. S U AHMED MR. A I KATHAR MS N BISHAYA MS N RAI	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, K A A C
ADMISSION				
15	WP(C)/5518/2020 BY SLIP	SMEC INTERNATIONAL PTY LTD AND ANR Versus ASSAM ELECTRICITY GRID CORPORATION LTD AND 2 ORS	MR. P K MUNIR MR P KALITA MR K HUSSAIN	MR. Y S MANNAN MR. R K BHATRA MS N DEKARAJA MR D BHUYAN MS R GANGAWAT SC, AEGCL
16	WP(C)/5583/2021 FIXED	MD. EUSUF ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. S D PURKAYASTHA MR. U CHOUDHURY MS. S PHUKAN	GA, ASSAM SC, APDCL
17	WP(C)/5584/2021 FIXED	ABUL BASHAR Versus THE STATE OF ASSAM AND 6 ORS	MR. S D PURKAYASTHA MR. U CHOUDHURY MS. S PHUKAN	GA, ASSAM SC, APDCL
18	WP(C)/5698/2021 FIXED	M/S SANGAM (INDIA) LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	GA, ASSAM
19	WITH WP(C)/4106/2021	M/S SAPTARSHI INDUSTRIES AND ANR Versus THE STATE OF ASSAM AND ANR	MR. K P PATHAK	GA, ASSAM
20	WITH WP(C)/4117/2021	PROGRESSIVE EDUCATIONAL SOCIETY AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR A D CHOUDHURY MR H K NATH	GA, ASSAM
21	WITH WP(C)/4154/2021	SOCIAL RESEARCH AND DEVELOPMENT CENTRE AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR H K DAS MR. U PATHAK	GA, ASSAM
22	WITH WP(C)/4159/2021	CACHAR RURAL DEVELOPMENT SOCIAL ORGANISATION AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. M AHMED MD I H LASKAR MR. M HASHAN	GA, ASSAM

23	WITH WP(C)/4332/2021	SPARSHA Versus THE STATE OF ASSAM AND 2 ORS	MR K AGARWAL MR. M DAS MS. P NEOG MR D AKRAM	GA, ASSAM
24	WITH WP(C)/4342/2021	M/S SAPTARSHI INDUSTRIES AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K P PATHAK	GA, ASSAM MR H GUPTA ASSTT.S.G.I.
25	WITH WP(C)/4385/2021	PEOPLES ORGANISATION FOR WELFARE, EMPOWERMENT AND RESEARCH AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. S BANIK A N HUSSAIN	GA, ASSAM
26	WITH WP(C)/4397/2021	BHABEN BORA Versus THE STATE OF ASSAM AND 2 ORS	MR. P D NAIR MR G ALAM MR. D K DAS MR. H ROHMAN S R A NASER	SR. GA, ASSAM
27	WITH WP(C)/4545/2021	SAMAKSH ENTERPRISE Versus THE STATE OF ASSAM AND 2 ORS.	MR. I CHOWDHURY SR ADV MR. A DAS	GA, ASSAM
28	WITH WP(C)/5729/2021	M/S SANGAM (INDIA) LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	GA, ASSAM
29	WP(C)/5731/2021 FIXED	M/S AXIS CLOUD Versus THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR D KALITA MS K PHUKAN MS A BHUYAN	GA, ASSAM
<u>BAIL HEARING (BA)</u>				
30	Bail Appln./2238/2021 FIXED, BY SLIP	PORESH SOREN AND ANR Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
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21)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
22)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
23)	MR. P TELI	22-11-2021	To	24-11-2021
24)	MR A KALITA	22-11-2021	To	05-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,23rd November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 1 TO 67)
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5647/2021 FIXED	MD. NEKIBUDDIN AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR. A GOGOI	SR. GA, ASSAM
ADMISSION				
2	WP(C)/6641/2016 FIXED	DHRUBAJYOTI HAZARIKA and ANR. Versus THE STATE OF ASSAM AND 2 ORS	MS.S BHUYAN MR.R KALITA MR.R SALOI	MS.M BORAH SC, P and R D MR A CHALIHA, SC
WITH				
3	WP(C)/101/2017	RAJIB HAZARIKA Versus THE STATE OF ASSAM and 2 ORS.	MS.S BHUYAN MR.R KALITA MR.R SALOI	SC, P & R D MR A CHALIHA,SC
4	WP(C)/8759/2018 FIXED	THE AYURVEDIC DOCTORS ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR B SINHA MR. U K NAIR, (SR. ADV.) MR. M HUSSAIN MR. N H BARBHUIYA	MR. K K PARASAR SC, NHM SC, HEALTH ASSTT.S.G.I.
5	WP(C)/1861/2019 FIXED	NO. 115150093CT/WC M. LENIN SINGH Versus THE UNION OF INDIA AND 3 ORS.	MR B SINHA MR. M GOGOI	MS. B SARMA ASSTT.S.G.I.
6	WP(C)/4647/2021 FIXED	RANJIT MAHANTA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. R SHARMA	SC, APDCL
HEARING				
7	WP(C)/2775/2013 B/O	MIHIR KUMAR BISWAS Versus THE INDIAN OIL CORPORATION LTD. and 3 ORS.	MR.R ISLAM MR.U K NAIR MR. N ISLAM MR. B SARMA	SC, I O C
8	WP(C)/6603/2014 B/O	GS-162973N SRI BRIJ BHUWAN RAM and 147 ORS Versus THE UNION OF INDIA and 5 ORS	MR. I H SAIKIA MS. S KANUNGOE MR.D BORAH MR. K KALITA MR. M R CHOUDHURY	MR.S C KEYAL ASSTT.S.G.I.

9	WP(C)/7158/2015 FIXED	On the death of TILESWAR DUTTA,REP BY his wife SMTI. MAKHANI DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR. P KATAKI MS. R BEGUM	SC, FINANCE
10	WP(C)/7688/2015 FIXED	SABITA TAMULI Versus THE STATE OF ASSAM AND 4 ORS	MR.U K NAIR MR. R KALITA MR.A CHETRY MR.H K DAS MR.W YHOSHII MR H AGARWAL MR. J. SINGH MR.M P SARMA	MR.S N SARMA-4 and 5 MR.K KALITA(R-4 & 5) MR.S CHOUDHURY(R-4 & 5) MS. M D BORA, SC, AIDC MR.A J MAHANTA(R-4 & 5) SC, INDUSTRIES MR.A JAHID(R-4 & 5) MR.S SAMARIA
11	WP(C)/5001/2018	SRI RAMPRASAD BHUMIJ (HD CONSTABLE), Versus THE UNION OF INDIA AND 5 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	MR. S C KEYAL ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 23/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
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22)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
23)	MR. P TELI	22-11-2021	To	24-11-2021
24)	MR A KALITA	22-11-2021	To	05-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Tuesday, 23rd November 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

[CRIMINAL SPECIAL DIVISION BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
SPECIAL DIVISION BENCH), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(CrI.)/63/2021 FIXED in CrI.A./28/2021	PRADIP JHA Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM
	WITH CrI.A./28/2021	PRADIP JHA Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 23/11/2021

1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
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22)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
23)	MR. P TELI	22-11-2021	To	24-11-2021
24)	MR A KALITA	22-11-2021	To	05-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday, 23rd November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021 (RELATING TO CRIMINAL APPEAL, FROM ITEM NO.1 TO 32), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 22-11-2021 TO 26-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3309/2021	SINOT SING THABAH AND ANR Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MR. N D NATH	PP, ASSAM
MOTION				
2	Crl.Rev.P./236/2021 FIXED	MOUCHUM SAIKIA Versus THE STATE OF ASSAM	MR. A CHETIA MS. S. TODI MR R HOQUE	PP, ASSAM
3	Crl.Rev.P./251/2021 FIXED, (AT 2.00 PM)	ASISH MANDAL Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI N ISLAM	PP, ASSAM
4	Crl.Rev.P./267/2021	KHUDEJA BEGUM Versus DILEWAR HUSSAIN	MR. A R SIKDAR M M ZAMAN	
5	AB/3837/2021 B/O	DINESH NATH Versus THE STATE OF ASSAM	MR. B SHARMA MR. U SAIKIA MR. H DAS MR. D K NATH	PP, ASSAM
6	AB/3859/2021	JIAUDDIN AHMED Versus THE STATE OF ASSAM	MRS N. SINGHA	PP, ASSAM
7	AB/3860/2021	SANJEEV RAY Versus THE STATE OF ASSAM	MRS N. SINGHA	PP, ASSAM

8	AB/3862/2021	MD. SYED ABDUL AZAS Versus THE STATE OF ASSAM	MR. T DAS MS. A BARUA	PP, ASSAM
9	AB/3864/2021	MD. AKRAM RAJA AND ANR Versus THE STATE OF ASSAM	MR Z KAMAR MR. U CHOUDHURY	PP, ASSAM
10	AB/3865/2021	MD. ABDUL ALI Versus THE STATE OF ASSAM	MR. T U LASKAR MR. T U LASKAR MR. A T H AHMED MS. U BARUAH MR. A B T HAQUE	PP, ASSAM
11	AB/3866/2021	MD. AKRAM RAJA AND ANR Versus THE STATE OF ASSAM	MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR	PP, ASSAM
12	AB/3867/2021	JUNDIP DUTTA Versus THE STATE OF ASSAM	MRS N. SINGHA	PP, ASSAM
13	AB/3868/2021	NITISH BORA Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA	PP, ASSAM
14	AB/3870/2021	DANDESWAR RAJBONGSHI Versus THE STATE OF ASSAM	MRS N. SINGHA	PP, ASSAM
15	AB/3873/2021	JEHERUL ISLAM Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. P DUTTA	PP, ASSAM
16	AB/3874/2021	MUNINDRA DAS Versus THE STATE OF ASSAM	MR. R C DAS MR S C DAS MR P BURAGOHAIN	PP, ASSAM
17	AB/3877/2021	SAYED ALI Versus THE STATE OF ASSAM	MR S HOQUE MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
18	AB/3878/2021	RUHUL AMIN AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR J ISLAM	PP, ASSAM
ADMISSION				
19	Crl.Pet./854/2017 FIXED	NAREN CHANGMAI and 2 ORS. Versus THE STATE OF ASSAM and 2 ORS.	MS. S BHUYAN MR. B B NARZARY MR. P MAHANTA MR. P MAHANTA MS. P SAHARIA	R M DEKA D DEKA MR. D J DAS PP, ASSAM
20	Crl.Pet./247/2021 WITH LCR 1 FILE, FIXED	SMT. RANU BAISHYA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. J PAUL MR. A PAUL	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL PP, ASSAM
21	Crl.Pet./433/2021 WITH LCR 2 FILES, FIXED	GUNJA DUTTA Versus THE STATE OF ASSAM AND ANR	MR. S BANIK MR. M K RONGPI A N HUSSAIN	MS. S KHANIKAR (R-2) MS H TERANGPI (R-2) MR. D GOGOI MR. R BORA PP, ASSAM
22	Crl.Pet./487/2021 FIXED	SANJAY RAJBHAR Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
23	Crl.Pet./488/2021 FIXED	CHANDAN SAHA Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
BAIL HEARING (BA)				
24	Bail Appln./3013/2021	MD. AJIT ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S HOQUE	PP, ASSAM
25	Bail Appln./3020/2021 FIXED	AMZAD HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM

26	Bail Appln./3125/2021 FIXED	DIPAK THANGAL Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
27	Bail Appln./3162/2021 FIXED	DIPAK THANGAL Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
BAIL HEARING				
28	AB/3009/2020	MANIK CHOWDHURY Versus THE STATE OF ASSAM	MR. M K BORAH	PP, ASSAM
29	AB/618/2021	MD. HUSSAIN AHMED Versus THE STATE OF ASSAM	MR. T N DAS MRS C R TODI	PP, ASSAM
30	AB/847/2021	ABDUL KADER Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
31	AB/1596/2021	MAHMUD HUSSAIN LASKAR @MAHMUD HASSAN LASKAR AND 5 ORS Versus THE STATE OF ASSAM	MR H I CHOUDHURY MR S BORTHAKUR MR. D GOGOI MS N KHATUN	PP, ASSAM
32	AB/1865/2021 FIXED	MANSUR ALI Versus THE STATE OF ASSAM	MD S HOQUE MR. M DEKA	PP, ASSAM
33	AB/2349/2021	NURMOHAMMAD ALI AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
34	AB/2403/2021	EYAMIN KHAN Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
35	AB/2419/2021	UPASNA CHACHRA Versus THE STATE OF ASSAM	MS. B S GOYAL MR. A J HAZARIKA MS. P N SUMI	PP, ASSAM
36	AB/2445/2021	GEETANJALI KALITA Versus THE STATE OF ASSAM	MR D BORUAH MR R DHAR MR. B B KAKATI	PP, ASSAM
37	AB/2688/2021	MINHAZ ALI Versus THE STATE OF ASSAM	MR K BHUYAN MR. H A AHMED	PP, ASSAM
38	AB/2797/2021	PRAHLAD RAJBONGSHI AND ANR. Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. P DUTTA	PP, ASSAM
39	AB/2926/2021	ABANI KR BARMAN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	
40	AB/3069/2021	NURUL HOQUE SARKAR Versus THE STATE OF ASSAM	MR. J AHMED MR. P A AHMED MR Z RAHMAN	PP, ASSAM
41	AB/3138/2021	NURUL HOQUE SARKAR Versus THE STATE OF ASSAM	MR. J AHMED MR. P A AHMED MS A HUSSAIN MR Z RAHMAN	PP, ASSAM
42	AB/3284/2021 FIXED	HAKIM ALI Versus THE STATE OF ASSAM	MR. G K MEDHI MS. P DAS	PP, ASSAM
43	AB/3504/2021	HEMANTA DAS Versus THE STATE OF ASSAM	MR G KHANDELIA MR. K DEKA MR M HAZARIKA	PP, ASSAM
44	AB/3513/2021	SAIDUR RAHMAN Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MD. I HUSSAIN	PP, ASSAM
45	AB/3624/2021 FIXED	SAHEB ALI AND ANR Versus THE STATE OF ASSAM	MR. M A SHEIKH MR. M AHMED MS F INTAZ MS S AHMED	PP, ASSAM

46	AB/3632/2021 FIXED	RAKIBUL KHAN Versus THE STATE OF ASSAM	MR. K K BHUYAN MR. B DEKA MS P BARUAH S AZIZ	PP, ASSAM
47	AB/3639/2021 FIXED	MD. NAZRUL KHANDAKAR Versus THE STATE OF ASSAM	MR. I A HAZARIKA MRS H AHMED MRS. S ISLAM	PP, ASSAM

ORDERS

48	Crl.Pet./476/2021 FIXED	RAFIKUL ISALM Versus THE STATE OF ASSAM AND ANR	MR. R BORA	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 23/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. A DAS	13-11-2021	To	30-11-2021
9)	MR. N SHARMA	15-11-2021	To	25-11-2021
10)	MR. J SARMAH	15-11-2021	To	27-11-2021
11)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
12)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
13)	MR. A SATTAR	24-11-2021	To	30-11-2021
14)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
15)	MR B ACHARYYA	16-11-2021	To	10-12-2021
16)	MR S SARMA	15-11-2021	To	03-12-2021
17)	MR A GOENKA	15-11-2021	To	26-11-2021
18)	MR. N DHAR	22-11-2021	To	22-12-2021
19)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
20)	MR R GOENKA	22-11-2021	To	26-11-2021
21)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
22)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
23)	MR. P TELI	22-11-2021	To	24-11-2021
24)	MR A KALITA	22-11-2021	To	05-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR JUSTICE SONGKHUPCHUNG SERTO

COURT NO: 7

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-II) ALONG WITH THE FOLLOWING
MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3780/2016 FIXED	DR. INDRANI TAHBILDAR @ DR. INDRANI BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.N SHYAMAL MSW YHOSHII	MS.S BHUYAN(R-6) MR.C BARUAH MR.B D KONWAR(R-6) SC, APSC MR.J M A CHOUDHURY MR.R KALITA(R-6) MR.R SALOI(R-6) SC, HEALTH & F W
2	WP(C)/3038/2017 B/O	JUBARAJ ADHIKARY and 5 ORS. Versus THE STATE OF ASSAM and 8 ORS.	MR.M DEKA MR.D K ROY	SC, ELEMENTARY EDUCATION MR. R BARPUJARI (SC, FINANCE) SC, BTC
3	WITH WP(C)/416/2018	OM NATH SARMA Versus THE STATE OF ASSAM	MR. P SARMAH MR. S K SINGHA MS G DAS MR. S UPADHAY MR. B KUMAR	SC, ELEMENTARY EDU. SC, BTC SC, FINANCE
4	WP(C)/3739/2020 FIXED	HIMADRI KALITA AND 70 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R P SARMAH MRS. R DEVI	SC, SEC. EDU. SC, SEC. EDU. SC, SEC. EDU. MR. U N CHATTRY MR. O LASKAR
	WITH I.A.(Civil)/2149/2020 in WP(C)/3739/2020	HIMADRI KALITA AND 70 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R P SARMAH MRS. R DEVI	SC, SEC. EDU.
	WITH I.A.(Civil)/2182/2020 in WP(C)/3739/2020	ANKANA HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MR. F A HASSAN	SC, SEC. EDU.

	WITH I.A.(Civil)/2239/2020 in WP(C)/3739/2020	UPASANA ACHARJEE Versus THE STATE OF ASSAM AND 74 ORS.	MR. D P BORAH MS. S BORO MR B PAUL MS. K MITRA	SC, SEC. EDU. SC, SEC. EDU. MR. R P SARMAH
5	WITH WP(C)/3435/2020	JAYANTA BARMAN AND 23 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR S S TALUKDAR MR P K DAS	SC, SEC. EDU.
	WITH I.A.(Civil)/1688/2020 in WP(C)/3435/2020	JAYANTA BARMAN AND 23 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR P K DAS	SC, EDU
6	WITH WP(C)/3633/2020	DEEP JYOTI SARMAH AND 6 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA	SC, SEC. EDU. SC, SEC. EDU.
	WITH I.A.(Civil)/1490/2020 in WP(C)/3633/2020	DEEP JYOTI SARMAH AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MR. K M MAHANTA	SC, RMSA SC, RMSA
7	WITH WP(C)/3703/2020	JAMALUDDIN AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED	SC, SEC. EDU. SC, SEC. EDU.
8	WITH WP(C)/3881/2020	BHARGOB NATH AND 92 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. M P SARMA MR. C P SHARMA MS. T GHOSH	SC, SEC. EDU. SC, SEC. EDU.
9	WITH WP(C)/3882/2020	HABIBUL HOQUE AND 12 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR A R BHUYAN Mr M U Ahmed	SC, SEC. EDU.
10	WITH WP(C)/4038/2020	PINKUMONI BORUAH Versus THE STATE OF ASSAM AND 9 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SC, SEC. EDU.
11	WITH WP(C)/4065/2020	INAMUL HASAN AND 21 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MRS U ZEEHAM MR. S D ROY MS. T GHOSH MR. C P SHARMA	SC, SEC. EDU. SC, SEC. EDU.
12	WITH WP(C)/4109/2020	SMTI. PARISHMITA HAZARIKA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. U DUTTA	SC, SEC. EDU.
13	WITH WP(C)/4189/2020	RAHUL BORAH AND 135 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. A GOGOI	SC, SEC. EDU.
	WITH I.A.(Civil)/179/2021 in WP(C)/4189/2020	DEEPIKA BORAH AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN MS. K BARUAH	SC, SEC. EDU.
14	WITH WP(C)/4192/2020	MILAN CHETIA AND 170 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R P SARMAH MRS. R DEVI	SC, SEC. EDU. SC, SEC. EDU.
	WITH I.A.(Civil)/260/2021 in WP(C)/4192/2020	DIPANKAR DUTTA AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R P SARMAH MRS. R DEVI	SC, SEC. EDU.

15	WITH WP(C)/4198/2020	RAJIBLOSON MEDHI AND 58 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R P SARMAH MRS. R DEVI	SC, SEC. EDU. SC, SEC. EDU.
16	WITH WP(C)/4303/2020	DIPANDITA DEKA AND 24 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU. SC, SEC. EDU.
17	WITH WP(C)/4361/2020	DIGANTA BORAH AND 39 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MR. P BORDOLOI MR K J SAIKIA	SC, SEC. EDU.
18	WITH WP(C)/4377/2020	SURYASPARSHA KALLULINI SAIKIA AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR D SAIKIA MR. A BHATTACHARYYA	SC, SEC. EDU. SC, SEC. EDU. MR. M DUTTA (R-5) MR. K BORA (R-5)
19	WITH WP(C)/4455/2020	DIPANKAR GOGOI AND 152 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR K K MAHANTA MS N BEGUM MR. K SINGHA	SC, SEC. EDU. SC, SEC. EDU. MR. K N CHOUDHURY MR D J DAS
20	WITH WP(C)/978/2021	PINKY BORBORUAH AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H BEZBARUA MR. U SARMA MS. P K DEVI MR H J SAIKIA	SC, SEC. EDU. SC, SEC. EDU.
<u>ORDERS</u>				
21	I.A.(Civil)/1590/2021 B/O in WP(C)/1671/2021 WITH WP(C)/1671/2021	ASMA AHMED Versus THE STATE OF ASSAM AND 9 ORS. ZAFAR SHWARIF Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MR. M ALI MR. M U MAHMUD MR. M ALI	SC, ELEM. EDU MR. K N CHOUDHURY (R-10,11) SC, ELEM. EDU MR. K N CHOUDHURY (R-10,11) GA, ASSAM MR. R M DEKA (R-10,11) MR. D J DAS (R-10,11) N GAUTAM (R-10,11)
<u>HEARING</u>				
22	WP(C)/1130/2016 B/O	DR. GITAMONI HANDHIQUE GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR N DUTTA(SR.ADV.) MR.M U MAHMUD MR.A DAS MR.F ISLAM MR.M ALI MR.A RAHMAN	MR.K K PHUKAN(R- 3&4) MR. D C BORAH R-5 MR.S BORA(R-5) MR.L N DIHINGIA(R-5) MS.A GOGOI(R-5) SC, HIGHER EDUCATION
23	WP(C)/5717/2017 CAVT. NO. 1370/2017 B/O	IBRAHIM ALI Versus THE STATE OF ASSAM and 6 ORS.	MR D K DAS MR.M KHATANIAR MS.S D SAIKIA MR.P KAKATI	MR. K SARMA MR. D DAS MS. N GOGOI (R4) MR. B J TALUKDAR SC, SECONDARY EDUCATION MRS.K M TALUKDAR(R-7) MR.P SAIKIA FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 23/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. A DAS	13-11-2021	To	30-11-2021
9)	MR. N SHARMA	15-11-2021	To	25-11-2021
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11)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
12)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
13)	MR. A SATTAR	24-11-2021	To	30-11-2021
14)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
15)	MR B ACHARYYA	16-11-2021	To	10-12-2021
16)	MR S SARMA	15-11-2021	To	03-12-2021
17)	MR A GOENKA	15-11-2021	To	26-11-2021
18)	MR. N DHAR	22-11-2021	To	22-12-2021
19)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
20)	MR R GOENKA	22-11-2021	To	26-11-2021
21)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
22)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
23)	MR. P TELI	22-11-2021	To	24-11-2021
24)	MR A KALITA	22-11-2021	To	05-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday, 23rd November 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021 (RELATING TO CRIMINAL APPEAL, FROM ITEM NO. 33 TO 63) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 22-11-2021 TO 26-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3296/2021	MD. DADUL ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
2	Bail Appln./3297/2021	UTPAL BORO AND 2 ORS. Versus THE STATE OF ASSAM	MR G BORDOLOI V SOLO S KHANIKAR MS. J BURAGOHAIN	PP, ASSAM
3	Bail Appln./3298/2021	FULCHAND ALI AND ANR Versus THE STATE OF ASSAM	MR. A T SARKAR MR. T AHMED	PP, ASSAM
4	Bail Appln./3299/2021	MOZAMMEL HUSSAIN @ MOZZAMMAL HUSSAIN Versus THE STATE OF ASSAM	MD S HOQUE MR. M DEKA MR S JAFRI	PP, ASSAM
5	Bail Appln./3300/2021	DEBA NARAH @ DEVA KUMAR NARAH AND ANR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
6	Bail Appln./3304/2021	PRAHLAD DAS Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
7	Bail Appln./3305/2021	SHOHIDUL ISLAM Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
MOTION				
8	AB/2988/2021 FIXED	JOHER ALI Versus THE STATE OF ASSAM	MR G SAROWAR MR. N UDDIN MR. M ISLAM	PP, ASSAM

9	AB/3829/2021	JIBAN RAY @ JIBAN CH RAY Versus THE STATE OF ASSAM	MUSTAFIJUR RAHMAN	PP, ASSAM
10	AB/3832/2021	SOHIDUL RAHMAN @ SAHIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
11	AB/3833/2021	RAHMAT ALI LASKAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY ALHAJJ I UDDIN MRS. R MOMTAZ MR. A H M R CHOUDHURY	PP, ASSAM
12	AB/3834/2021	SOFIQU ALOM AND ANR Versus THE STATE OF ASSAM	MD. S U AHMED MR A ALI MR. Y ALI	PP, ASSAM
13	AB/3836/2021	SANJOY SARKAR Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
14	AB/3842/2021	MD. SANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR R RAJKHOWA MR B KHAKHLARY	PP, ASSAM
15	AB/3844/2021	GOBINDA DAS Versus THE STATE OF ASSAM	MR A K AZAD	PP, ASSAM
16	AB/3846/2021	RAMJAN ALI Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
17	AB/3858/2021	MD. ZIAUR RAHMAN @ ZIAUR HAQUE Versus THE STATE OF ASSAM	MR. R BORUAH	PP, ASSAM
18	AB/3861/2021	SHAMAD ALI Versus THE STATE OF ASSAM	MR. B GOGOI MR P NAYAK MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA	PP, ASSAM
19	AB/3863/2021	KESHAB SHARMA @ KESHAB SARMA AND 2 ORS Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
20	AB/3869/2021	MUNNU ALI @ MOHAMMMAD MUNNA Versus THE STATE OF ASSAM	MR A ALI	PP, ASSAM
21	AB/3875/2021	REZZAK ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED	PP, ASSAM
22	AB/3876/2021	TAIJUDDIN Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
23	AB/3880/2021	UTPAL DAS AND ANR Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
24	AB/3882/2021	AKASH DAS AND ANR Versus THE STATE OF ASSAM	MS. P ADHIKARI MR. N J DUTTA G UDDIN MR. H I CHOUDHURY	PP, ASSAM
25	AB/3883/2021	MONOJ SUTRADHAR AND ANR Versus THE STATE OF ASSAM	MR S CHOUDHURY K ABINANDAN	PP, ASSAM
26	AB/3884/2021	GAJEN CHANDRA NATH Versus THE STATE OF ASSAM	MR. P K MAZUMDAR	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
27	Bail Appln./2273/2021 FIXED	MD. MOKBUL HUSSAIN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM

28	Bail Appln./2472/2021 FIXED	KOILASH BHUYAN Versus THE STATE OF ASSAM	MR. K K HANDIQUE	PP, ASSAM
29	Bail Appln./3109/2021 FIXED	ABDUL HANIF @ HANIF ALI AND ANR Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH	PP, ASSAM
30	Bail Appln./3124/2021 FIXED	MAZIDUL ALI @ MAZIZUL ALI Versus THE STATE OF ASSAM	MR. J C GOGOI MR. S ALI MR B ISLAM	PP, ASSAM
31	Bail Appln./3126/2021 FIXED	BUDDHIMAN BARMAN @ CHANDRA MOHAN BARMAN Versus THE STATE OF ASSAM	MRS M BARMAN MR. A DAS	PP, ASSAM
32	Bail Appln./3127/2021 FIXED	DHANJIT KR NATH Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR S CHAUHAN MR. A R SHOME	PP, ASSAM
<u>BAIL HEARING</u>				
33	AB/601/2021 FIXED	SHURAT JAMAL Versus THE STATE OF ASSAM	MR S HOQUE	MRS S BARUAH MRS. K BARPUZARI MS D DUTTA PP, ASSAM
34	AB/1129/2021 FIXED	DIGANTA BORA Versus THE STATE OF ASSAM	MR. A M BORA MR. B BHAGAWATI MR. V A CHOWDHURY	PP, ASSAM
35	AB/1142/2021 FIXED	ALI HUSSAIN Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
36	AB/1252/2021 FIXED	BHUTU ALI AND 4 ORS. Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH	PP, ASSAM
37	AB/2802/2021 FIXED	MONOWER ALI AND ANR. Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
38	AB/2809/2021 FIXED	RUMAN UDDIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI	PP, ASSAM
39	AB/2938/2021 FIXED	NAZIRUL ISLAM @ NAZIRUL AND 3 ORS Versus THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
40	AB/2959/2021 FIXED	DEBAJIT CHUTIA Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR B SAIKIA	PP, ASSAM
41	AB/2976/2021 FIXED	PRASENJIT SINGHA Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. J GHOSH L CHOUDHURY	PP, ASSAM
42	AB/2977/2021 FIXED	RAFIKUL ISLAM AND 4 ORS Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
43	AB/2981/2021 FIXED	SAMSUL HAQUE Versus THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN MR. G C KAKATI	PP, ASSAM
44	AB/2999/2021 FIXED	LAKHI NARAYAN KURMI Versus THE STATE OF ASSAM	MR. P J SAIKIA MR. P BORDOLOI	PP, ASSAM
45	AB/3000/2021 FIXED	AMARESH SINGH Versus THE STATE OF ASSAM	MR. S BISWAS	PP, ASSAM
46	AB/3006/2021 FIXED	ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA	PP, ASSAM
47	AB/3013/2021 FIXED	ANOWAR HUSSAIN BORBHUYAN Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM

48	AB/3014/2021 FIXED	LITTLE CHOUDHURY Versus THE STATE OF ASSAM	MS. N S THAKURIA MR. G K THAKURIA	PP, ASSAM
49	AB/3025/2021 FIXED	BIRAJ DAS Versus THE STATE OF ASSAM	MR I HASSAN MR K BARMAN	PP, ASSAM
50	AB/3028/2021 FIXED	CHANDAN HALOI Versus THE STATE OF ASSAM	MR I HASSAN MR K BARMAN	PP, ASSAM
51	AB/3058/2021 FIXED	MASADDAK HUSSAIN @ TAPAN Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
52	AB/3059/2021 FIXED	MD. MAFIJ ALI Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
53	AB/3088/2021 FIXED	MANNAN SHEIKH @ MD. MANNAN ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M HOQUE	PP, ASSAM
54	AB/3091/2021 FIXED	SHAHADAT ALOM Versus THE STATE OF ASSAM	MD. S ISLAM MS M DAS MR. M DEKA	PP, ASSAM
55	AB/3102/2021 FIXED	NAJAMUL AHMED @ MD. MAINA AHMED Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
56	AB/3112/2021 FIXED	DIPAK SEN GUPTA Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	PP, ASSAM
57	AB/3131/2021 FIXED	G M TUZFIQUER AHMED LASKAR Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MS N BORDOLOI Q A AKHTAR	PP, ASSAM
58	AB/3152/2021 FIXED	ROUSHON HUSSAIN HAZARIKA Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI MR. M KASHYAP	PP, ASSAM
59	AB/3160/2021 FIXED	PRASANTA GOSWAMI Versus THE STATE OF ASSAM	MR. U K BARMAN MD. A. ALI MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
60	AB/3163/2021 FIXED	SIMANTO CHOUDHURY Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MS N RAHMAN MR. B PEGU	PP, ASSAM
61	AB/3190/2021 FIXED	SANJIB KURMI AND ANR Versus THE STATE OF ASSAM	MR. P J SAIKIA MR. P BORDOLOI	PP, ASSAM
62	AB/3226/2021 FIXED	MANSUR ALI Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	PP, ASSAM
63	AB/3256/2021 FIXED	PRARTHAN BORAH Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	PP, ASSAM
64	AB/3357/2021 FIXED	MD. NURUDDIN AHMED Versus THE STATE OF ASSAM	MR. S DEKA MS. J BORO	PP, ASSAM
65	AB/3362/2021 FIXED	MD. HAIDAR ALI Versus THE STATE OF ASSAM	MR. S M MOLLAH	PP, ASSAM
66	AB/3411/2021 FIXED	MAZIBUR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM

67	AB/3442/2021 FIXED	MIRJAN ALI Versus THE STATE OF ASSAM	MR J C GOGOI	PP, ASSAM
68	AB/3498/2021 FIXED	MOJJUL ISLAM Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
69	AB/3529/2021 FIXED	NURNOBI SARKAR Versus THE STATE OF ASSAM	MD. S ALOM MD. S ALOM	PP, ASSAM

ORDERS

70	I.A.(CrI.)/535/2020 WITH LCR 6 FILES, B/O in CrI.A./202/2020 WITH CrI.A./202/2020	BABUL ALI @ RUSTOM Versus THE STATE OF ASSAM AND ANR	MR. P K DAS MR. M BARUAH	PP, ASSAM
		BABUL ALI @ RUSTOM Versus THE STATE OF ASSAM AND ANR	MR. P K DAS MR. M BARUAH	PP, ASSAM
71	I.A.(CrI.)/88/2021 BA 202/2020, AB 355/2020, BA 339/2020(ALL D/O), FIXED in Bail Appln./202/2020	THE STATE OF ASSAM Versus DULAL BORA	PP, ASSAM	MS. P BORAH

HEARING

72	CrI.A./163/2011 WITH LCR 4 FILES, FIXED	NUR BAHAR ALI Versus THE STATE OF ASSAM	MR.S MUNIR MR.G DAS MR.A RAHMAN	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 23/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. A DAS	13-11-2021	To	30-11-2021
9)	MR. N SHARMA	15-11-2021	To	25-11-2021
10)	MR. J SARMAH	15-11-2021	To	27-11-2021
11)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
12)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
13)	MR. A SATTAR	24-11-2021	To	30-11-2021
14)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
15)	MR B ACHARYYA	16-11-2021	To	10-12-2021
16)	MR S SARMA	15-11-2021	To	03-12-2021
17)	MR A GOENKA	15-11-2021	To	26-11-2021
18)	MR. N DHAR	22-11-2021	To	22-12-2021
19)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
20)	MR R GOENKA	22-11-2021	To	26-11-2021
21)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
22)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
23)	MR. P TELI	22-11-2021	To	24-11-2021
24)	MR A KALITA	22-11-2021	To	05-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday, 23rd November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 12

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021 (RELATING TO CRIMINAL PETITION) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 22-11-2021 TO 26-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3302/2021	MD. JIAUL HAQUE Versus THE STATE OF ASSAM	MR. M A SHEIKH MR. Z H AHMED MS F INTAZ	PP, ASSAM
2	Bail Appln./3303/2021	SHOFIQU L ISLAM @ MD. SHAFIQU L ISLAM Versus THE STATE OF ASSAM	MR. S H RAHMAN MR. D A KAIYUM MR. M ISLAM	PP, ASSAM
3	Bail Appln./3306/2021	NIRMAL KALITA Versus THE STATE OF ASSAM	MR. A K JAIN MR. M KALITA MS. B GOSWAMI MR. H GOSWAMI	PP, ASSAM
4	Bail Appln./3308/2021	SANATAN DAS Versus THE STATE OF ASSAM	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT	PP, ASSAM
<u>MOTION</u>				
5	AB/3871/2021	DURGA PRASAD KURMI @ PUBI Versus THE STATE OF ASSAM	MR. S B PRASAD	PP, ASSAM
6	AB/3872/2021	KUNSUR ALI @ KUNSUR ALI SK AND ANR Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MS P SARMA	PP, ASSAM
7	AB/3879/2021	RAFIQUE ALI Versus THE STATE OF ASSAM	MR M AHMED MR. N J DUTTA MR R A AHMED MR B ISLAM	PP, ASSAM

8	AB/3881/2021	KAMAL DAS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
<u>ADMISSION</u>				
9	Crl.Rev.P./235/2018	MD. SHAJAHAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. N AHMED MD S I AHMED MR. S DAS	MR H K J AHMED (R2) PP, ASSAM
10	Crl.Pet./1123/2018	THOMAS LANGTHASA Versus THE STATE OF ASSAM AND ANR.	MR. M BISWAS MS. B PHOM MR. D TIWARI	MR H R A CHOUDHURY (R2) MR. I A HAZARIKA (R2) MR. H ALI (R2) PP, ASSAM
11	Crl.Rev.P./247/2019	SMT GAYATRI DEKA Versus THE STATE OF ASSAM AND ANR.	MS B DEVI MS. S D SAIKIA	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID PP, ASSAM
WITH				
12	Crl.Rev.P./212/2019	GAYATRI DEKA Versus THE STATE OF ASSAM AND ANR.	MS B DEVI MR. R SARMA MS. S D SAIKIA	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID PP, ASSAM
13	Crl.Pet./11/2020 WITH LCR 2 FILES	SUBHRA SAHA Versus THE STATE OF ASSAM	MR. S P CHOUDHURY	PP, ASSAM
14	Crl.Rev.P./226/2020	JAYSHREE ENTRADE PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. J I BORBHUIYA MR. L MOHAN MR S PAUL	MS D CHAUDHURY MR A K PAUL MR. U J SAIKIA MR. A GOHAIN MR. S. DUTTA PP, ASSAM
15	Crl.Pet./397/2020	GIRISH MULSHANKAR CHAUDHARY AND ANR. Versus M/S. M.M.ENTERPRISE AND 2 ORS.	MR. L TALUKDAR MR B DAS MS K. KALITA MR S K BEHARA MR H TALUKDAR	MR P KATAKI MR S P DAS
WITH				
	I.A.(Crl.)/491/2020 in Crl.Pet./397/2020	M/S. M.M.ENTERPRISE Versus GIRISH MULSHANKAR CHAUDHARY AND 3 ORS.	MR. P KATAKI MR S P DAS	MR. L TALUKDAR
16	Crl.Pet./182/2021	MANMATH CHAKRABORTY AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. B PEGU MRS. N RAHMAN	MR R BARUAH (R2) MR. N M DUTTA (R2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
17	Bail Appln./1722/2021 SCANNED COPY OF CASE RECORD, FIXED	RANJIT GOWALA Versus THE STATE OF ASSAM	MR. S K JAIN MR. B N DEKA	PP, ASSAM
18	Bail Appln./2496/2021 FIXED	SAIBAR RAHMAN Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. N N B CHOUDHURY MR S BHARALI MR. N SARKAR MR. T DEURI MR. R M DEKA N GAUTAM MR. N K NEOG	PP, ASSAM
19	Bail Appln./2698/2021 SCANNED COPY OF CASE DIARY, FIXED	MONASH PAIT @ MONASH JYOTI PAIT Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEURI	PP, ASSAM
20	Bail Appln./2714/2021 SCANNED COPY OF CASE DIARY, FIXED	MUZAMMIL HOQUE Versus THE STATE OF ASSAM	MD. A HASSAN S K HAZARIKA	PP, ASSAM
21	Bail Appln./2752/2021 FIXED	MAHIDUL ISLAM @ SAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM

22	Bail Appln./2794/2021 FIXED	AHIDUR RAHMAN Versus THE STATE OF ASSAM	MR I RAFIQUE MS. M MEDHI MS. S DEVI	PP, ASSAM
23	Bail Appln./3033/2021 FIXED	SOHI JUDDIN ALI @ MD. SAHIJUDDIN ALI Versus THE STATE OF ASSAM	MR. A A R KARIM MS. R R BORAH	PP, ASSAM
24	Bail Appln./3038/2021 FIXED	HAMIR ALI Versus THE UNION OF INDIA	MR F HAQUE MR N ISLAM	PP, ASSAM
25	Bail Appln./3039/2021 WITH CASE DIARY, FIXED	MD. SAHIDUL ISLAM @ KHUJULI AND ANR Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
26	Bail Appln./3044/2021 SCANNED COPY OF CASE DIARY, FIXED	FORIZUL RAHMAN AND 2 ORS Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
27	Bail Appln./3060/2021 FIXED	SAKIL MUSTAK ALAM Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MS R DEKA	PP, ASSAM
28	Bail Appln./3081/2021 FIXED	SHAHADAT ALI AND 3 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
29	Bail Appln./3123/2021 FIXED	SIDDHESWAR RABHA Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
30	Bail Appln./3132/2021 FIXED	ADITYA KUMAR @ NIRAJ SINGH Versus THE STATE OF ASSAM	MR. N D BHUYAN MR. P K MAZUMDAR MR P D BHUYAN	PP, ASSAM
31	Bail Appln./3184/2021 FIXED	RAJA MANDAL Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
32	Bail Appln./3223/2021 FIXED	BINOD SAIKIA Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM

BAIL HEARING

33	AB/361/2021 FIXED	MAHESWAR BASUMATARY Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MR J DAS	PP, ASSAM
34	AB/435/2021 FIXED	PANKAJ GOEL AND 2 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY M ALAMGEER MR. J BHARALI MS. M DEY	MR. P N CHOUDHURY MRS. H SARMAH PP, ASSAM
35	AB/2139/2021 FIXED	MD SAHIDUL ISLAM AND 12 ORS Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MS N BORDOLOI	PP, ASSAM
36	AB/3494/2021 FIXED	DIPAK KUMAR BAISHYA Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	PP, ASSAM
37	AB/3041/2021	PRANABESH BHATTACHARYA Versus THE STATE OF ASSAM	MR. T J MAHANTA MR D KALITA MS A BHUYAN	PP, ASSAM
38	AB/3524/2021 FIXED	MOYZAL HOQUE Versus THE STATE OF ASSAM	MR M CHOUDHURY MR M MONDAL	PP, ASSAM
39	AB/3539/2021 FIXED	BASANTA DAS Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
40	AB/3574/2021 FIXED	ABBAS ALI Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
41	AB/3599/2021 FIXED	CHAN MIA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR J ISLAM	PP, ASSAM

42	AB/3651/2021 FIXED	JAHANGIR ALAM Versus THE STATE OF ASSAM	MR. M U MAHMUD MR. M ALI	PP, ASSAM
ORDERS				
43	CrI.Pet./47/2017 WITH OFFICE NOTE, LCR 1 FILE, FIXED	RUPAMONI DEBI and 2 ORS. Versus THE STATE OF ASSAM and ANR.	MR.K AGARWAL MR.S M BARUAH MR.M SAIKIA MR.H DAS	PP, ASSAM
44	CrI.A./95/2019 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	MD ABDUL MALEK Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR. H A AHMED MS. S ROY, AMICUS CURIAE	PP, ASSAM
45	I.A.(CrI.)/941/2019 in CrI.Rev.P./10044/2019	SMT. BABITA ROY @ BABITA DEY (ROY) Versus KAUSHIK ROY	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. N HASAN MS. S KAKATI MR. A HASAN MR. I K BURAGOHAIN
	WITH CrI.Rev.P./10044/2019 (Filing Number)	BABITA ROY @ BABITA DEY (ROY) Versus KAUSHIK ROY (F)		
46	CrI.L.P./15/2020 in CrI.A./12753/2019	MRS. MANORAMA SHARMA Versus MR. NARENDRA KUMAR BEHERA	MR H GUPTA MS. R M SARMAH	MR B ACHARYYA MS. M ACHARYYA
	WITH CrI.A./12753/2019 (Filing Number)	MRS. MANORAMA SHARMA Versus MR. NARENDRA KUMAR BEHERA		
47	I.A.(CrI.)/268/2020 WITH OFFICE NOTE in CrI.A./1959/2020	SHRIRAM TRANSPORT FINANCE COMPANY LTD., Versus SRI GHANA KANTA CHUTIA	MR. B HALDAR MR G BHARADWAJ MR B DEORI	MR. S N TAMULI
	WITH CrI.A./1959/2020 (Filing Number)	SRI RAM TRANSPORT FINANCE COMPANY LTD. Versus SRI GHANA KANTA CHUTIA		
	WITH CrI.L.P./30/2020	SHRIRAM TRANSPORT FINANCE COMPANY LTD., Versus SRI GHANA KANTA CHUTIA	MR. B HALDAR MR G BHARADWAJ MR B DEORI	
48	CrI.A./8/2021 WITH OFFICE NOTE, LCR 1 FILE	K.D IRON AND STEEL CO. Versus THE STATE OF ASSAM AND ANR	MR. S K JAIN MR. S AGARWAL MS. R BORA MS. L GOGOI	PP, ASSAM
49	Tr.P.(CrI.)/17/2021	FIROJ KHANDAKAR Versus JESMIN BEGUM	MS. B R A SULTANA	
50	I.A.(CrI.)/22/2021 WITH LCR 4 FILES in CrI.A./12/2021	SRI UTPAL BORAH Versus STATE OF ASSAM AND ANR	MR. P K DEKA	PP, ASSAM
	WITH CrI.A./12/2021	SRI UTPAL BORAH Versus STATE OF ASSAM AND ANR	MR J P DAS MR. I H LASKAR MR. P K DEKA MR. A R TAHBILDAR MS. R DEVI	PP, ASSAM
51	CrI.A./116/2021 WITH OFFICE NOTE, LCR 4 FILES	SUJIT BARHOI Versus THE STATE OF ASSAM AND ANR	MR. M DUTTA MR K M BORA	PP, ASSAM
52	CrI.Rev.P./176/2021	SANMANJAY BASUMATARY Versus THE STATE OF ASSAM AND 2 ORS	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS B BORA MR N K DEV NATH	PP, ASSAM

53	Crl.Pet./438/2021	SABIR AHMED Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR. P S BISWAS	
HEARING				
54	Crl.Pet./798/2018 WITH LCR	ALTAF HUSSAIN CHOUDHURY @ INNUS ALI CHOUDHURY AND 7 ORS. Versus THE STATE OF ASSAM AND ANR	MR B CHAKRAVORTY MR. A NATH MR A RAHMAN	PP, ASSAM
55	Crl.Pet./1159/2018	SUMAN ALI Versus THE STATE OF ASSAM AND ANR.	MS G DEKA MS M DEB	MS. R GOSWAMI (R2) PP, ASSAM
56	I.A.(Crl.)/420/2021 WITH LCR 3 FILES, FIXED in Crl.A./445/2019 WITH Crl.A./445/2019	MD. IKRAMUL ALI @ KALTU Versus THE STATE OF ASSAM AND ANR. MD. IKRAMUL ALI @ KALTU Versus THE STATE OF ASSAM AND ANR	MR A D CHOUDHURY MR. D CHOUDHURY MR. T CHAKRABORTY MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. A DAS	13-11-2021	To	30-11-2021
9)	MR. N SHARMA	15-11-2021	To	25-11-2021
10)	MR. J SARMAH	15-11-2021	To	27-11-2021
11)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
12)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
13)	MR. A SATTAR	24-11-2021	To	30-11-2021
14)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
15)	MR B ACHARYYA	16-11-2021	To	10-12-2021
16)	MR S SARMA	15-11-2021	To	03-12-2021
17)	MR A GOENKA	15-11-2021	To	26-11-2021
18)	MR. N DHAR	22-11-2021	To	22-12-2021
19)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
20)	MR R GOENKA	22-11-2021	To	26-11-2021
21)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
22)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
23)	MR. P TELI	22-11-2021	To	24-11-2021
24)	MR A KALITA	22-11-2021	To	05-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Tuesday,23rd November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 13

[CIVIL BENCH-III, I AND CRIMINAL MATTERS]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 68 TO 133)
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 22-11-2021 TO 26-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Pet./318/2021	BHARAT CHANDRA BORDOLOI Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
2	Crl.Pet./565/2021	ABHIMANYU DAS Versus THE STATE OF ASSAM AND ANR.	MR. P MAJUMDAR	PP, ASSAM
3	Crl.Pet./595/2021	SADHANA RAKSHIT ROY Versus PARIMAL KUMAR ROY	MRS. M KAKATI	
4	Crl.Pet./668/2021 FIXED	HANUFA NASRIN Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. F A HASSAN MS. J GHOSH MR. A K DAS	PP, ASSAM
5	Crl.Pet./669/2021 B/O	AJMIR HUSSAIN @ MD. NITU ALI Versus THE STATE OF ASSAM AND ANR	MR M HOQUE MR. R A CHOUDHURY MD A WADUD MS S DEVI	PP, ASSAM
ADMISSION				
6	WP(C)/5172/2016 FIXED	EX TC-62091 RECT/GD SATBIR SINGH Versus THE UNION OF INDIA and 3 ORS	MR. R MAZUMDAR MR S P RAI MR U SARMA MR. H BEZBARUAH MS. R DUTTA	MRS. A GAYAN (CGC) ASSTT.S.G.I.
7	Crl.Pet./117/2019 FIXED	WASEEM AHMED @ WASEEM AHMED KHAN AND 3 ORS. Versus SHAHEEDA KHATOON @ SHAHEEDA KHATUN AND ANR. (F)	MR D RABHA MR P DAS MR. A K SINGH MS P MISHRA MR. V UPADHYAY	MR. A MOBARAQUE (R1) PP, ASSAM

8	WP(C)/589/2019 FIXED	SUMITA KUMARI SHARMA Versus THE UNION OF INDIA AND 4 ORS.	MR H K MAHANTA MR. R D BHUYAN	MR. D GOGOI (SC, IASST) MR. D GOGOI (SC, IASST) MR. S BORTHAKUR (R5) MS. P BORAH (R5) ASSTT.S.G.I.
9	WP(C)/758/2019 FIXED	SAIDUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. J KALITA MR. D PEGU	SC, APSC MR B SINHA (R-2,3) MR. D NATH (GA, ASSAM, R-1)
WITH				
10	WP(C)/7627/2018	DEEPAK KUMAR GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS	MR. P M TALUKDAR MR. R BAISHYA MR. S P SHARMA	GA, ASSAM SC, APSC MR. C BARUAH
11	CrI.Pet./1134/2019 WITH LCR 2 FILES, B/O	MINTU KUMAR KALITA Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MS. C CHOUDHURY	MR. A MANNAF MR J HUSSAIN PP, ASSAM
12	WP(C)/4761/2019 FIXED	GUNA GUBINDA KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. R PHUKAN	SC, HEALTH
13	CrI.Pet./466/2020 B/O	DUL BORA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR F HAQUE	MR W ISLAM (R2) MS A BEGUM (R2) PP, ASSAM
14	WP(C)/867/2020 FIXED	PAHESWARI ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. K BHATTACHARJEE MS B TALUKDAR MR. M SAIKIA	GA, ASSAM SC, GAD
15	WP(C)/1417/2020 FIXED	ROFIQUL HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, PWD SC, FINANCE
16	WP(C)/2732/2020 FIXED	NAZMUL ISLAM TAPADAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. K A MAZUMDER MR. A MALIK	GA, ASSAM MR. B PRASAD MR D KALITA
WITH				
17	WP(C)/3072/2020	KAYEES AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS.	MR. A Y CHOUDHURY MR. T A CHOUDHURY	GA, ASSAM
18	WP(C)/3655/2020 FIXED	DIPMONI MUDOI (DRIVER) Versus THE STATE OF ASSAM AND 3 ORS.	MR. B PHUKAN MR R RAJKHOWA MR. B KHAKHLARY	SR. GA, ASSAM
19	WP(C)/4590/2020 FIXED	BIRKHANG BRAHMA Versus THE STATE OF ASSAM AND 6 ORS	MR. A ROSHID MS. M R DEVI	GA, ASSAM SC, BTC SC, IRRIGATION
WITH				
20	WP(C)/121/2021	BIRKHANG BRAHMA Versus THE CHIEF SECRETARY, GOVT OF ASSAM AND 7 ORS	MR. A ROSHID MS. M R DEVI	GA, ASSAM SC, IRRIGATION
21	WP(C)/4648/2020 FIXED	SHIV NARAYAN BALAI Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MS. B SARMA (C.G.C., R1- R3, R5) ASSTT.S.G.I.
WITH				
	I.A.(Civil)/348/2021 in WP(C)/4648/2020	SHIV NARAYAN BALAI Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MS. B SARMA
22	WP(C)/4969/2020 FIXED	UMESH CH DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. R ALI MR. H A AHMED MR. S M RAHMAN	GA, ASSAM
23	WP(C)/2621/2021 FIXED	PRABIN KISHORE DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. I CHOUDHURY MS K BORAH MR R L CHUTIA	SC, PNRD
ORDERS				
24	WP(C)/3455/2020 FIXED	PRAMILA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR. S BANIK MR H GUPTA	GA, ASSAM SC, GHC

25	Crl.Pet./403/2021 WITH LCR 1 FILE, B/O	BHUPEN CHANDRA KALITA AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. R P SARMAH MR. D DOLEY MS S P CHETRY	PP, ASSAM
26	Crl.Pet./430/2021 FIXED	VIKRAM KUMAR SINGH AND ANR Versus THE STATE OF ASSAM	MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM
HEARING				
27	WP(C)/2938/2015 FIXED	DWIJEN BORO Versus THE STATE OF ASSAM and 4 ORS,	MR.B P SINHA MS.N DAS	MRSB BHUYAN SC, PWD
28	Crl.Pet./684/2017 WITH LCR 1 FILE, FIXED	MAN MOHAN SINGH SAHNI Versus THE STATE OF ASSAM AND ANR	MS.B CHOUDHURY	MR.D K DASR-2 MR.Z ALAM(R-2) MR. E AHMED(R-2) MR.N D SARMA(R-2) PP, ASSAM
29	WP(C)/1379/2017 FIXED	GOLOK CHANDRA BORA Versus THE BOARD OF SECONDARY EDUCATION, ASSAM and 3 ORS.	MR.N DUTTA MR.P MAHANTA MR.R B GOHAIN	SC, SEBA
30	Crl.Pet./1066/2018 B/O	ARUP JYOTI DEV SARMA Versus THE STATE OF ASSAM AND ANR	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	MR. N DEKA (R2) MR. M GOGOI (R2) PP, ASSAM
31	WP(C)/6314/2018 FIXED	RANJAN SINGHA AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY (P1) MR. J KALITA MR. M MAHANTA (P1) MR. D PEGU	GA, ASSAM SC, APSC
WITH				
32	WP(C)/6397/2018	RUBAL CHANDRA ROY Versus THE STATE OF ASSAM AND 5 ORS.	MR. J KALITA MR. D PEGU	GA, ASSAM SC, APSC
WITH				
33	WP(C)/6650/2018	MANIKA BURAGOHAIN Versus THE STATE OF ASSAM AND 5 ORS.	MR. J KALITA MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI MR. D PEGU	GA, ASSAM SC, APSC
34	Crl.Pet./1418/2019 B/O	GHAN SHYAM DAS Versus THE STATE OF ASSAM AND ANR.	MR. T DEURI	PP, ASSAM
35	WP(C)/9560/2019 FIXED	UMA KANTA SAIKIA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR G P BHOWMIK MR R HAZARIKA MRS. M HORE	MR P KOULI MR DEBA SARMAH MS N SHYAM SC, AGRI. DEPARTMENT

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LEAVE NOTE OF ADVOCATES FOR 23/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
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11)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
12)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
13)	MR. A SATTAR	24-11-2021	To	30-11-2021

14)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
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16)	MR S SARMA	15-11-2021	To	03-12-2021
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18)	MR. N DHAR	22-11-2021	To	22-12-2021
19)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
20)	MR R GOENKA	22-11-2021	To	26-11-2021
21)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
22)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
23)	MR. P TELI	22-11-2021	To	24-11-2021
24)	MR A KALITA	22-11-2021	To	05-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,23rd November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 14

[CIVIL BENCH-III AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CRIMINAL REVISION PETITION) ALONG WITH THE
FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/6352/2013	VIJAY KUMAR KEKDAS LAHWATRE and 13 ORS Versus THE UNION OF INDIA and 3 ORS	MR.S K SINGHA MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA MR.B BASUMATARY MR.M G SINGH MRS SHEELA KH.	MR.S SARMA ASSTT.S.G.I. SR. CGC
2	WP(C)/2227/2014 FIXED	SMTI SAMIKSHA MAHANTA Versus THE STATE OF ASSAM AND 5 ORS	MR.P MAHANTA MS.P SAHARIA	GA, ASSAM MR.M SARANIA(R-5) MR.K K PARASARR-5R-6 MR.J K BHUYAN(R-5) MR.B CHETRI(R-5)(R-6)
3	WP(C)/697/2015 FIXED	SHRI RAMA KANTA PAUL Versus THE STATE OF ASSAM and 6 ORS.	MR. M KHAN MR. T U LASKAR MR.N DHAR MR .B MALAKAR MR. J RAHMAN MR R ISLAM	MR.C BARUAHR3 SC, AG MR. S S ROY, STATE COUNSEL, ASSAM SC, FINANCE(R1-2 & 4-7)
4	MACApp./276/2018 WITH LCR, FIXED	MRS MINA DAS and 2 ORS Versus SYED JAKIR DEWAN and ANR	MR. K K PARASAR MR. B CHETRI	MR. A J SAIKIA (R2) MR. U DAS (R1) MR. N UPADHAYAY MR. B KAKATI (R2) MR. B KASHYAP (R2)
	WITH I.A.(Civil)/2282/2020 in MACApp./276/2018	MINA DAS AND 2 ORS. Versus SYED JAKIR DEWAN AND ANR.	MR. K K PARASAR	MR. A J SAIKIA
5	MACApp./252/2020 FIXED	NATIONAL INSURANCE COMPANY LTD. Versus CHANDRABATI KAKATI AND 5 ORS.	MR H BURAGOHAIN MR S S SHARMA MR. B J MUKHERJEE	MR G ALAM MR. H ROHMAN S R A NASER

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LEAVE NOTE OF ADVOCATES FOR 23/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
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20)	MR R GOENKA	22-11-2021	To	26-11-2021
21)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
22)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
23)	MR. P TELI	22-11-2021	To	24-11-2021
24)	MR A KALITA	22-11-2021	To	05-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 15

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-IV, FROM ITEM NO. 62 TO 122), ALONG
WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 22-11-2021 TO 26-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3301/2021	MOJIBUR ROHMAN AND ANR Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED	PP, ASSAM
<u>ADMISSION</u>				
2	WP(C)/3436/2016 FIXED	ABDUL KHALEQUE Versus THE STATE OF ASSAM AND 3 ORS	MR.S U AHMED MS S DEVI MR.A HUSSAIN	MR.T C CHUTIA SC, APDCL
3	WITH WP(C)/3354/2016	ANITA RABHA Versus THE A.P.D.C.L. and 7 ORS.	MR. A T SARKAR MR. K RAHMAN	MR. N GOSWAMI (STATE COUNSEL) MR. R SHARMA (R-8) MR. D BHATTACHARYA (SC, APDCL) MS. J GOGOI (R-8) MR. K GOSWAMI (R-8) MR. S R BORUAH (GA, ASSAM)
4	WP(C)/5948/2017 FIXED	SAMPA KUNDUDUTTA AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR.A BHATTACHARJEE MRG DEKA, SC, HEALTH MR.P K R CHOUDHURY	GA, ASSAM MR.S C BISWAS MR.I HUSSAIN MR. E AHMED MS.U NANDA MR.F A HASSAN MR.R DEY
	WITH I.A.(Civil)/3791/2017 in WP(C)/5948/2017	RABINDRA DUTTA Versus SAMPA KUNDU DUTTA AND 4 ORS	MR.S C BISWAS MR.I HUSSAIN MR. E AHMED MR.F A HASSAN	MR.A BHATTACHARJEE MRG DEKA MR.P K R CHOUDHURY SC, HEALTH

5	WP(C)/7852/2018 FIXED	PRAFULLA DUTTA Versus THE STATE OF ASSAM AND 5 ORS.	MR. Y S MANNAN MS. N BARUAH MS. R R BORAH	GA, ASSAM MR D CHOUDHURY (R6) MR. P. S. DEKA (SC, REVENUE DEPARTMENT) MR. M CHOUDHURY (R6) MR. T ALI (R6)
6	WP(C)/3242/2020 FIXED	PYRAMID E AND C PROJECTS PVT. LTD Versus THE ASSAM PETRO- CHEMICALS LIMITED AND 3 ORS.	MR. P K TIWARI MR. N BARUAH MR. R J DAS MR. A R GOGOI	GA, ASSAM MR. N DEKA MR. M GOGOI
	WITH I.A.(Civil)/1816/2020 in WP(C)/3242/2020	THE ASSAM PETRO- CHEMICALS LIMITED AND ANR Versus PYRAMID E AND C PROJECTS PVT. LTD AND ANR	MR. N DEKA MR. M GOGOI	MR N BARUAH
7	WP(C)/3041/2021 CAVT. NO.03242/021, FIXED	RAHIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS.	MR. P K DEKA MD. S ALOM MR. M S ALAM	SC, CO OP MR. N HAQUE MR. S BANIK (r-5) MR. S BANIK (r-5) MS H AHMED (r-5) MS H AHMED (r-5) A N HUSSAIN A N HUSSAIN FOR CAVEATOR
8	WP(C)/5580/2021 FIXED	M/S AXIS CLOUD Versus THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR D KALITA MS K PHUKAN	GA, ASSAM
		ORDERS		
9	I.A.(Civil)/1210/2021 FIXED, WITH WP(C)/1957/2017 (D/O) in WP(C)/1957/2017	BISHNU DAYAL SAHU Versus THE STATE OF ASSAM and 3 ORS.	MR B D DAS(SR. ADVOCATE)	GA, ASSAM
		HEARING		
10	WP(C)/3020/2021 CAVT. NO.03422/021,	SANIWARA AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. M U MAHMUD	MR H R A CHOUDHURY (R-3) MR. S H RAHMAN (FOR CAVEATOR) SC, PNRD GA, ASSAM MR. D A KAIYUM (FOR CAVEATOR) MR J ISLAM (R4) MR. H ALI (R-3) MR. R A CHOUDHURY (R-3)

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LEAVE NOTE OF ADVOCATES FOR 23/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

[For Tuesday,23rd November 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 17

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH(MAC.APP. AND MFA MATTERS))
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
FOR HEARING U/O XLI RULE II C.P.C.				
1	RSA/112/2020 FIXED	REZZAK ALI Versus AON THE DEATH OF BU BAKKAR SK. HIS LEGAL HEIRS SMTI ROHIMA KHATUN (WIFE) AND ORS	MR. M KHAN MS. R CHOUDHURY MR R ISLAM	MS. M BARMAN MD M ISLAM
	WITH I.A.(Civil)/3127/2019 in RSA/112/2020	REZZAK ALI Versus ABU BAKKAR SK.	MR. M KHAN MS. R CHOUDHURY KAKALI DEVI MR R ISLAM	
ORDERS				
2	CRP/3/2021 CAVT. NO.00432/021, P/H, FIXED	SHRI SITARAM THAKURBARI AND 2 ORS. Versus RAJENDRA DAS @ RAJEN DAS AND 4 ORS.	MR J C GAUR MS. M GAUR	MR. K N CHOUDHURY (R- 2,3) MR. N BHARALI MR. D BARUAH (R-4,5) MS. N UPADHYAY (R-4,5) MR. A I Ali (R-4,5) MR. D J DAS (R-2,3) N GAUTAM (R-2,3) FOR CAVEATOR
HEARING				
3	RSA/62/2019 WITH LCR, FIXED	M/S BANI PRAKASH PVT LTD Versus ON THE DEATH OF HIRANYA KR DAS HIS LEGAL HEIRS AND REPRESENTATIVES SMTI RINA DAS and 5 ORS	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI MR.P K SHARMA MR.J PATOWARY MR. S A SANGMA	MR. A C SARMA (R2,R3,R4,R5) MR. B HALDAR (R2,R3,R4,R5) MR G BHARADWAJ (R2,R3,R4,R5)
	WITH I.A.(Civil)/1088/2019 in RSA/62/2019	M/S BANI PRAKASH PVT LTD Versus ON THE DEATH OF HIRANYA KR DAS HIS LEGAL HEIRS AND REPRESENTATIVES SMTI RINA DAS and 5 ORS	MR. S K GOSWAMI MR. S A SANGMA MR.P K SHARMA MR.J PATOWARY	

4 WITH
CRP/442/2015

M/S BANI PRAKASH PVT. LTD.

MR.S K GOSWAMI

MR.A C SARMA

CAVT. NO. 1429/2015

Versus
ON THE DEATH OF HIRANYA KR. DAS HIS
LEGAL HEIRS AND REPRESENTATIVES

MR.R MAJUMDAR
MR.P K SHARMA
MR.S A SANGMA

MR.B HALDAR
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 23/11/2021

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 21

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-I, ALONG WITH THE FOLLOWING
MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP/27/2020 P/H, FIXED	RAJU KALITA AND 3 ORS. Versus ANANTA CHANDRA KALITA	MS P BARUAH MR. D C C PHUKAN	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA
2	CRP/21/2018 FIXED	ABHIJIT HAZARIKA Versus MANI AHMED	MR. B CHAKRAVARTY MR. M R ADHIKARI	MR. S SAHU MR. S SAHU
3	CRP(IO)/119/2020 FIXED	LILADHAR DAS Versus RUP JYOTI DAS AND 2 ORS.	MR. J AHMED MR Z RAHMAN	MR. A C SARMA (R1, R3) MR G BHARADWAJ (R1, R3) MR. K MOHAMMED (R1, R3)
FOR HEARING U/O XLI RULE II C.P.C.				
4	RSA/224/2018	MD MOBARAK HUSSAIN AND ANR Versus MD AMIR HUSSAIN AND 5 ORS	MR. R BORAH MR. P TALUKDAR MR. L K BORAH	MR D CHOUDHURY MR. T ALI MR. S N KRISHNATRAYA MR N RAY
	WITH I.A.(Civil)/2851/2018 in RSA/224/2018	MD MOBARAK HUSSAIN AND ANR Versus MD AMIR HUSSAIN AND 5 ORS	MR. R BORAH MR. P TALUKDAR MR. L K BORAH	
5	RSA/98/2021 FIXED	MD. TOYJAL HOQUE @ TOYZAL HOQUE AND 2 ORS. Versus MD. NAJAT ALI AND 3 ORS.	MR. M R KHANDAKAR MR. K K DEY MR V K BAROOAH	GA, ASSAM
	WITH I.A.(Civil)/1695/2021 in RSA/98/2021	MD. TOYJAL HOQUE @ TOYZAL HOQUE AND 2 ORS. Versus NAJAT ALI AND 3 ORS.	MR. M R KHANDAKAR MR. K K DEY MR V K BAROOAH	
6	RSA/99/2021 FIXED	BARUN CHANDRA KAKATI Versus MANOMATI HAZARIKA AND 2 ORS.	MR. I CHOUDHURY MR. B DEKA	

HEARING

7	MACApp./434/2018 P/H, WITH LCR, FIXED	MUSTT NASIMA KHATUN and 2 ORS Versus DIVISIONAL MANAGER UNITED INDIA INSURANCE CO LTD and ANR	MR. M TALUKDAR	MR. K K DEY (R-1) MR. V K BAROOAH (R-1)
8	MACApp./300/2010 WITH LCR, FIXED	TRIDIP GOGOI, Versus BIREN KALITA and ORS,	MR. A R AGARWALA MR. P MAHANTA MR. C M MAHANTA MR. S BORTHAKUR	MR. P J PHUKAN MR. B GOGOI MR. H BARUAH MR. D SAIKIA (R- 2 & 3)
9	MACApp./228/2010	PRANAB GOGOI, Versus THE ADDL. CHIEF MEDICAL and HEALTH OFFICER F.N. and ANR,	MR.P MAHANTA MR.S BORTHAKUR MR.C M MAHANTA	MS.A VERMA SC, HEALTH
	WITH MC/144/2011 in MACApp./228/2010	PRANAB GOGOI, Versus BIREN KALITA and ORS,	MR.P MAHANTA MR.S BORTHAKUR MR.C M MAHANTA	
10	MACApp./298/2010	MISS MINAKSHI GOGOI, Versus BIRAN KALITA and ORS	MR.P MAHANTA MR.S BORTHAKUR MR.C M MAHANTA	
11	MACApp./299/2010	SMTI ANJU GOGOI, Versus BIREN KALITA and ORS,	MR.P MAHANTA MR.S BORTHAKUR MR.C M MAHANTA	
12	MACApp./15/2011 WITH LCR, FIXED	NATIONAL INSURANCE CO. LTD., Versus MD. ATIKUL ISLAM and ANR,	MR.D K DAS MR.R GOSWAMI MR.I ALAM	MR.N DEBNATH
13	MACApp./325/2013 WITH LCR, FIXED	BANIKANTA DAS and 2 ORS. Versus DIPAK KAKOTI and 2 ORS.	MR.B K JAIN MS.M DASGUPTA MS.I SINHA MR.D N CHOUDHURY	MR.K K BHATRA(R-3) MR.R K BHATRA(R-3) MR.A AHMED MS.P HAJURI(R-3) MS.S DAS(R-3)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 22

[AT 10:30 AM]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGMENT

1	MACApp./424/2017 (AT 10:30 AM)	UNITED INDIA INSURANCE COMPANY LTD Versus SMT ARATI BORO and 4 ORS	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	MR.A C BAISHYA R-1 MR.H DAS(R-1)
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